

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : TCP/248/IB/2017

NAME OF THE PETITIONER : Quality Mills Stores

NAME OF THE RESPONDENT(S) : Rajalakshmi Paper Mills Pvt Ltd

UNDER SECTION : Sec 433 (e)(f)

ORDER

Ld. Counsel Mr. Sanjay for the Petitioner. Ld. Counsel Ms. Apranji for the Respondent

This case has been pending since 2017. The prayer of the applicant is seeking winding up of the company and appointment of official Liquidator. The Respondent is supposed to make a payment of Rs.4,50,000/- consequent to settlement, of which certain amount has been paid and the balance amount was said to be pending as per the order sheet dated 08.08.2017. Subsequently Counsel for the Petitioner and the Respondent stated that they would be filing a joint memo of compromise during the hearing held on 31.08.2017. The Applicant as well as the Respondent has not complied with the directions of this Court to file the joint memo till date.

Both the Counsels stated that they would seek instructions from the client and file updated status before the next date of hearing.

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Both the Counsels are directed to file the updated status by way of memo within 2 weeks on or before 15.05.2024 failing which the case will be dismissed for non-prosecution.

List the matter for hearing on **26.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk